THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/184/2015-Estt/1695: In view of administrative exigency and for better administration of justice, Hon'ble the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (5) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Judicial Officers as under:

	EAST KHASI HILLS DISTRICT				
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant	
1.	Smti Cordelia Dkhar, Grade-I	District & Sessions Judge, Ri Bhoi District, Nongpoh	Director, Meghalaya State Judicial Academy, Shillong	Smti K M L Nongbri posted as Addl. District & Sessions Judge-cum- Special Judge (POCSO), East Khasi Hills District	
2.	Smti Kerpa M L Nongbri, Grade-I	Director, Meghalaya State Judicial Academy, Shillong	Addl. District & Sessions Judge-cum- Special Judge (POCSO), East Khasi Hills District	Miss P Syngkon posted as Addl. District & Sessions Judge-cum- Member (MACT), East Khasi Hills District	
3.	Miss Persara Syngkon, Grade-I	Addl. District & Sessions Judge-cum- Special Judge (POCSO), East Khasi Hills District	Addl. District & Sessions Judge- cum- Member (MACT), East Khasi Hills District	Shri M Skhemlon transferred and posted as i/c District & Sessions Judge, East Garo Hills District, Williamnagar	
4.	Smti Rithelda Rymbai, Grade-II (Adhoc)	Deputy Director, Meghalaya State Judicial Academy, Shillong	Chief Judicial Magistrate-cum- Asst. District & Sessions Judge, East Khasi Hills District	Smti A M Pariat transferred and posted as Chief Judicial Magistrate, West Garo Hills District, Tura	

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	EAST KHASI HILLS DISTRICT			
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
5.	Miss Daphira Sohtun, Grade-II	Full-time Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai	District Legal	Smti D Kharbteng and Shri D S Marbaniang transferred and posted as i/c District & Sessions Judge, Tura & Ampati and Chief Judicial Magistrate, East Jaintia Hills District, Khliehriat, respectively
6.	Miss Nathe M Momin, Grade-II	Full-time Secretary, District Legal Services Authority, South West Garo Hills District, Ampati	OSD, Meghalaya State Legal Services Authority, Shillong	N/A
7.	Shri Jeremy Ashley Marak, Grade-III	Judicial Magistrate 1 st Class, West Garo Hills District, Tura	Judicial Magistrate 1st Class, East Khasi Hills District [N.B. to also function as PM, JJB Nongpoh]	Smti D G Kharshiing transferred and posted as Judicial Magistrate 1st Class, West Garo Hills District, Tura
8.	Miss Ishana R. Marak, Grade-III	Judicial Magistrate 1st Class, South West Garo Hills District, Ampati	Judicial Magistrate 1st Class, East Khasi Hills District	Smti B Kharbithai transferred and posted as Judicial Magistrate 1st Class, East Jaintia Hills District, Khliehriat

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	WEST JAINTIA HILLS DISTRICT			
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Smti Ranee M Kharsyntiew, Grade-II (Adhoc)	Chief Judicial Magistrate, West Garo Hills District, Tura	Chief Judicial Magistrate, West Jaintia Hills District, Jowai	Shri K Lyngdoh transferred and posted as Full- time Secretary District Lega Services Authority, West Garo Hills District, Tura
2.	Smti Nausica M. Sangma, Grade-II	Full-time Secretary, District Legal Services Authority, West Garo Hills District, Tura	Full-time Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai	Miss D Sohtun transferred and as Full-time Secretary, District Legal Services Authority, East Khasi Hills District-cum- CPC, High Court of Meghalaya

	WEST GARO HILLS DISTRICT & SOUTH WEST GARO HILLS DISTRICT				
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant	
1.	Smti Dashalene Kharbteng, Grade-I (Adhoc)	Central Project Coordinator, High Court of Meghalaya, Shillong	i/c District and Sessions Judge, West Garo Hills District, Tura & South West Garo Hills District, Ampati	Smti G Rani transferred and posted as District and Sessions Judge, East Jaintia Hills District, Khliehriat	
2.	Shri Mithelesh Kumar, Grade-I	Addl. District & Sessions Judge-cum-Special Judge (POCSO), Ri Bhoi District, Nongpoh	100 miles	NA	

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	WEST GARO HILLS DISTRICT & SOUTH WEST GARO HILLS DISTRICT			
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
3.	Shri Febroneous S Sangma, Grade-II	Chief Judicial Magistrate, East Garo Hills District, Williamnagar	Chief Judicial Magistrate-cum- Full-time Secretary, District Legal Services Authority, Ampati	Shri CG Momin and Miss NM Momin transferred and posted as CJM and OSD, MSLSA, respectively
4.	Shri Kerbor Jinson Lyngdoh, Grade-II (Adhoc)	Chief Judicial Magistrate, West Jaintia Hills District, Jowai	Full-time Secretary, District Legal Services Authority, West Garo Hills District, Tura	posted as Full-
5.	Smti Anjeline M Pariat, Grade-II (Adhoc)	Chief Judicial Magistrate-cum- Asst. District & Sessions Judge, East Khasi Hills District	Chief Judicial Magistrate, West Garo Hills District, Tura	Smti R M
6.	Smti Darry Gretta Kharshiing, Grade-III	Judicial Magistrate 1st Class, East Khasi Hills District, Shillong	Judicial Magistrate 1st Class, West Garo Hills District, Tura [N.B. to also function as PM, JJB Tura]	Shri J A Marak transferred and posted as Judicial Magistrate 1st Class, East Khasi Hills District, Shillong
7.	Miss Bandarisha Kharlukhi, Grade-III	Judicial Magistrate 1 st Class, Ri Bhoi District, Nongpoh	Judicial Magistrate 1st Class, South West Garo Hills District, Ampati	N/A

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	RI BHOI DISTRICT			
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Shri Balaram Joshi, Grade-I (Adhoc)	i/c District and Sessions Judge, East Garo Hills District, Williamnagar	i/c District and Sessions Judge, Ri Bhoi District, Nongpoh	Smti C Dkhar transferred and posted as Director, Meghalaya State Judicial Academy, Shillong
2.	Shri Isormon Rymbui, Grade-I	Addl. District & Sessions Judge-cum-Special Judge (POCSO Act), including Special Judicial Officer (L.A cases), West Jaintia Hills District, Jowai	cum- Special Judge (POCSO),	Shri M Kumar transferred and posted as Addl. District & Sessions Judge-cum-Special Judge (POCSO), West Garo Hills District, Tura & South West Garo Hills District, Ampati
3.	Smti Monica Lyngdoh, Grade-II (Adhoc)	Chief Judicial Magistrate-cum- Full-time Secretary, District Legal Services Authority, West Khasi Hills District, Nongstoin & South West Khasi Hills District, Mawkyrwat	Chief Judicial Magistrate, Ri Bhoi District, Nongpoh	Shri CG Momin transferred and

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	WEST KHASI HILLS DISTRICT & SOUTH WEST KHASI HILLS DISTRICT				
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant	
1.	Shri Chisak Gabel Momin, Grade-II (Adhoc)	Chief Judicial Magistrate, South West Garo Hills District, Ampati	Chief Judicial Magistrate-cum- Full-time Secretary, District Legal Services Authority, West Khasi Hills District, Nongstoin & South West Khasi Hills District, Mawkyrwat	Smti M K Lyngdoh transferred and posted as Chief Judicial Magistrate, Ri Bhoi District, Nongpoh	

	EAST GARO HILLS DISTRICT				
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant	
1.	Shri Marba Skhemlon, Grade-I (Adhoc)	Addl. District & Sessions Judge- cum-Member MACT, East Khasi Hills District, Shillong	East Garo Hills	Shri B Josh transferred and posted as i/o District and Sessions Judge, Ri Bho District	
2.	Smti Evalene Shabong, Grade-II (Adhoc)	Chief Judicial Magistrate, Ri Bhoi District, Nongpoh	Chief Judicial Magistrate-cum- Full-time Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar	Shri FS Sangma and Shri TTM Sangma transferred and posted as CJM-cum-Full- time Secretary, DLSA, Ampati and Full-time Secretary, DLSA, Khliehriat, respectively	

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	EAST JAINTIA HILLS DISTRICT			
SI. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/ Vacant
1.	Smti Gasalynn Rani, Grade-I (Selection Grade)	District and Sessions Judge, West Garo Hills District, Tura and South West Garo Hills District, Ampati	East Jaintia Hills District,	N/A
2.	Shri Daniel S Marbaniang, Grade-II (Adhoc)	Full-time Secretary, District Legal Services Authority, East Khasi Hills District, Shillong	Jaintia Hills	N/A
3.	Shri Temsu Trevor M Sangma, Grade-II	Full-time Secretary, District Legal Services Authority, East Garo Hills District, Williamnagar	Full-time Secretary, District Legal Services Authority, East Jaintia Hills District, Khliehriat	N/A
4.	Smti Basukshisha Kharbithai, Grade-III	Judicial Magistrate First Class, East Khasi Hills District, Shillong		N/A
5.	Shri Balkim M Sangma, Grade-III	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, East Jaintia Hills District, Khliehriat	N/A

The aforesaid transfers are subject to review based on the Judicial Officers' performance.

Further, the Judicial Officers are to join their respective Courts/ Offices on 12th August 2020.

By order,

REGISTRAR GENERAL

Dated, Shillong 05th August 2020

Memo No. HCM.II/184/2015-Estt/ 1895-A

Copy for information to: -

The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.

- The P.S to Hon'ble Mr. Justice Ranjit V More, High Court of Meghalaya, Shillong for his Lordship's kind information.
- The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The P.S to Hon'ble Mr. Justice W Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
- The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
- The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Tura/ Ampati/ Williamnagar/ Mawkyrwat/ Khliehriat with a request to ensure even distribution of cases, including old cases, interse the Magistrate's Courts.
- 7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
- 8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 9. The Director, Meghalaya State Judicial Academy, Shillong.
- 10. All concerned Judicial Officers.
- 11. The Accountant General (A&E), Shillong for information and necessary action.
- 12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 13. The Treasury Officer, Shillong/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Mawkyrwat/ Jowai/ Ampati / Khliehriat for information and necessary action.
- 14. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

15.Office File.

REGISTRAR GENERAL